

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.144/98

Tuesday, the 27th day of January 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

A.G. Jayan
S/o Gopinathan
Areeckal, Kodumpidi P.O. ...Applicant.

(By advocate Mr Shafik M.A.)

Versus

Senior Superintendent of Post Offices
Kottayam Division
Kottayam. ...Respondent.

(By advocate Mr James Kurian, AGGSC. (P-1))

The application having been heard on 27.1.1998, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

The applicant has applied for selection and appointment to the post of Extra Departmental Branch Postmaster, Kodumpidi Post Office, alongwith other candidates sponsored by the employment exchange. Apprehending that his candidature may not be considered by the respondent on the ground that his name has not been sponsored by the employment exchange, this application has been filed for a direction to the respondent to consider his candidature also for selection and appointment to the post of Extra Departmental Branch Postmaster, Kodumpidi Branch Post Office, though his name has not been sponsored by the employment exchange.

2. When the application came up for hearing today, learned counsel for the respondents stated that in view of the ruling of the Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, Andhra Pradesh Vs. K.B.N.

Visweswara Rao & Ors. 1996 (6) SCC 216, the respondent would consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Branch Postmaster, Kodumpidi Branch Post Office, without taking into account the non-sponsorship of his name by the employment exchange.

3. In view of the above statement, the application is disposed of with a direction to the respondent to consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Branch Postmaster, Kodumpidi Branch Post Office, though his name has not been sponsored by the employment exchange.

There will be no order as to costs.

Dated the 27th January, 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER

aa.


(A.V. HARIDASAN)
VICE CHAIRMAN